

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 122 of 2013

Dated : 3rd July, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

NTPC Ltd.

..... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

..... Respondent(s)

Counsel for the Appellant(s):

Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

ORDER

Admit. Issue notice to the Respondents returnable on 07.08.2013.
Dasti service is permitted. Registry is also directed to issue notice to the
Respondents.

Post the matter on **07.08.2013.**

(Rakesh Nath)
Technical Member

Ts/pg

(Justice M. Karpaga Vinayagam)
Chairperson